

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTICE

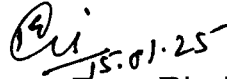
No. 917 /R.(J.)/2025

Bilaspur, Dated 15 .01.2025

In continuation of roster w.e.f. 02.01.2025, supplementary constitution of Benches w.e.f. 06.01.2025, 15.01.2025 and 16.01.2025, following modification has been taken place, which shall be effective from 16.01.2025:-

“Words- up to 01.30 P.M. in respect of Division Bench-II, III and IV are deleted and words-from 2:15 P.M. in respect of Single Bench-I, II, IV, V, X and XI are replaced from “from 2:15 P.M. or after completion of Division Bench list whichever is earlier.””

BY ORDER OF HON'BLE THE CHIEF JUSTICE

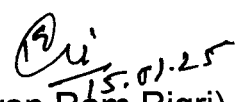

(Khilawan Ram Rigri)
Registrar (Judicial)

Endorsement No. 918 /R.(J.)/2025

Bilaspur, Dated 15.01.2025

1.	The Principal Private Secretary. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

12.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
16.	The Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
17.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
18.	The Registrar (Vigilance /I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
19.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
20.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
21.	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), I/c Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
22.	The Advocate General, Government of Chhattisgarh, Bilaspur.
23.	The Secretary, High Court Legal Services Committee, Bilaspur.
24.	The Secretary, High Court Bar Association, Bilaspur.
25.	The Deputy Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
26.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
27.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


 (Khilawan Ram Rigri)
 Registrar (Judicial)